

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 9

COMP.APPL/ 602/2022 in C.P.(CAA)/85/(MB)2021

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **Marathon Nextgen Township Private Limited**

Appearance (via video-conference):

For the Applicant : Ms. Gitika Makhija, Advocate
Section 230-232 of the Companies Act, 2013

ORDER

COMP.APPL/ 602/2022

This is an Application filed by the Applicant for early listing of the main Company Petition bearing CP (CAA) No. 85 of 2021, which is now coming up for hearing on 30.11.2022. At this stage, Ld. Counsel for the Applicant is not pressing for the Comp. Appl. No. 602 of 2022. In that view of the matter, the Comp. Appl. No. 602 of 2022, is thus dismissed. Registry is directed to list the main Company Petition bearing CP (CAA) No. 85 of 2021, on Board on 30.11.2022, as already directed.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare